55

In addition to the above, Shri Jagat Mehta, former Foreign Secretary visited Guinea, Senegal, Zaire, Ivory Coast, Ghana, Nigeria, Liberia and Sierra Leone from 3-2-80 to 27-2-80 on fact finding mission to see what steps the Government of India could take to increase economic, commercial and technical cooperation with this region.

The visits resulted in a greater appreciation of each other's view-points and provided valuable inputs into India's evolving relationships with countries around the world. On the Afghanistan issue specifically, there was, we believe, greater understanding of India's mature and balanced approach to seeking a resolution of the problem.

Maps of China and Pakistan

- 274. SHRI IBRAHIM KALANIYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the reported maps, documents and pamphlets and papers of Pakistan and China in which Junagadh has been shown in Pakistan and a large Chunk of Assam, Aksai China, parts of Uttar Pradesh and other territories of Eastern parts of the country has been shown in the Chinese territories respectively; and
- (b) whether Government have taken up the issues with the respective Governments and with the U.N.O. end other friendly nations; if so, what are the details in this regard and with what measures and if not, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Government's attention has been drawn to the Chinese claims to some of the Indian territory as shown in the Chinese maps relating to western sector of India-China boundary in Ladakh, middle sector and eastern sector (Arunachal Pradesh). Government of India is also

aware that in Pakistani official maps and books Junagadh has been shown as part of Pakistan.

(b) The India-China boundary question has been a matter of continuous discussions between the two Governments

Government of India have also taken up with the Government of Pakistan their catographic distortion and have called upon them to rectify the error.

It is the policy of Government that such issues should be resolved bilaterally

Bhavanagar-Tarapur broad gauge railway line

- 275. SHRI IBRAHIM KALANIYA : Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have decided or propose to reconsider the construction of Bhavanagar-Tarapur broad gauge hne in view of the long standing demand of the people of the area:
- (b) if so, what are the details in this regard and by when the construction work is likely to start; and
- (c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No.

- (b) Does not arise.
- (c) Constraint of funds and the anticipated low return_s are the major reasons.

Mobile medical clinic vans

- 276. SHRI BHOLA PRASAD: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that an order for supply of mobile medical clinic vans was placed on a British firm*

57

- (b) if sO₁ what was the cost involved and when the order was placed;
- (c) what is the number of clinic vans already arrived in India; and
- (d) in what manner these are being utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a.) Mobile Clinicg have been procured under the U.K. Aid for use under the Reorientation of Medical Education Scheme through the medical colleges in the country.

- (b) The cost involved is £69,89,623 equivalent to Rs. 12,25,98,000 approximately. The contract, in this connection, was finalised on 21st November, 1978 by the High Commission of India (Indian Supply Mission London).
- (c) The entire consignment of 318 mobile clinics have been received in India. All mobile clinics except nine have been allocated to the medical colleges.
- (d) Under the Re-orientation Scheme launched Medical Education in 1977-78, all the 106 Medical Colleges in the country were to be equipped with 3 mobile clinic vans each for covering 3 primary Health Centres under their charge so that provide could comprehensive thev health care in the areas covered under these Primary Health Centres. With the arrival of these clinics and their allocation to the medical colleges the above scheme will now be actively implemented.

Refund of security amount to D.T.C, pass holders

- 277. SHRI BHOLA PRASAD; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that DTC pass holders can receive full refund of the security amount on the spot before 12 noon following the expiry date;

- (b) whether it is a fact that persons who submit their passes after 12 neon are asked to come some other day and are not given the full amount;
- (c) if so, what are the reasons therefor;
- (d) whether any changes in the rules are proposed to be made to give refund on the spot to those who visit after 12 noon to avoid trouble to the passengers; and
- (e) whether Government propose to issue instructions to D.T.C, to print this condition on the passes along with other conditions that full refund will be given even if the pass is presented on the^foITowing day.

MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) to (c) On All Route Passes issued by DTC, a security deposit of Rs. 5 is taken and 4 days grace period is allowed for renewal purposes. Security deposit is refunded in full in case the Pass is surrendered before 12 noon on the day following the expiry date. In case the pass is not renewed and surrendered after 12 noon on the day following the expiry date or before 12 noon on the day after, one day's deduction on prorata basis i.e. Rs. 1.25 is effected as per condition of application for the concessional passes.

For destination passes, a security deposit of Rs. 2 is received and 3 grace days are allowed for renewal purposes. Since there is punching system of dates on these passes, security deposit of such passes is refunded in full in case the pass is surrendered unused on the day following the date of expiry for the whole day i.e. even after 12 noon.

When the deductions are made the refund is not given across the counter because the work like preparation of vouchers, checking of vouchers by the Accounts and subsequently passing of the vouchers for payment is required to be completed in these